

C. A. T. Bench, JAIPUR


Date of Order

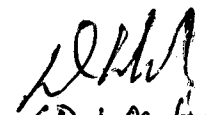
Orders

22.9.93

Mr. Vinendra Lodha - Counsel for applicant

The learned Counsel for the applicant submits that O.A. No. 179/89 is squarely covered by the judgment of this Tribunal delivered on 11.5.93 and requested that the O.A. now be listed at the earliest. He further submits that he has already contacted Mr. N.C. Choudhary, Counsel for the respondents and has supplied him the copies of the M.P. as well as the judgment. In the light of the submissions made the O.A. may be listed tomorrow. Mr. Lodha submits that he will inform Mr. Choudhary in the High Court and Mr. Choudhary may not have any objection in the matter. The M.P. stands disposed of.


(O.P. Sharma)
Member (A)


(D.L. Mehta)
Vice Chairman

Copy sent to the

app. and M.P.

No 1 and 7324, 7335

Auto 12-10-93

